

[*Translations*]

SHRIMATI KRISHNA SAHI (Bagusarai): Mr. Speaker, Sir, democracy is being killed. The question hour and the calling attention are there to keep democracy alive... (*Interruptions*)... Shri L. P. Sahi's son has been killed. The Laloo Prasad Government should be dismissed... (*Interruptions*)... today there should be no Question Hour. He has been murdered in a Government office. (*Interruptions*)

[*English*]

SHRI BASU DEB ACHARIA: Yesterday, while making a statement, he had stated that he had handed over a note received from a lawyer. (*Interruptions*) We want to know the name of the lawyer. (*Interruptions*) We want to know the contents of the note. (*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, he should resign over Bofors issue. (*Interruptions*)

[*English*]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, the demand from all parts of the country is the resignation of the Foreign Minister (*Interruptions*)

SHRI BASU DEB ACHARIA: Sir, this is a very serious matter. (*Interruptions*) The House must know what is happening there. (*Interruptions*) The External Affairs Minister should resign. (*Interruptions*) The Question Hour should be suspended today. (*Interruptions*) Sir, what is your ruling? (*Interruptions*)

[*Translation*]

SHRIMATI KRISHNA SAHI: Shri Hemant Sahi has been killed by criminals in Bihar.

[*English*]

SHRI BASU DEB ACHARIA (Barkura): Sir, we have demanded suspension of the question hour. (*Interruptions*) That note should be available. (*Interruptions*) The note should be laid on the Table of the House. It should be available to the Members. (*Interruptions*)

SHRI SRIKANTA JENA (Cuttack): Let the Prime Minister come to the House... (*Interruptions*)

MR. SPEAKER: You hear me what I have to say first please.

(*Interruptions*)

MR. SPEAKER: Well, it seems that the Members are agitated and they would like to discuss this matter and get a proper response from the Government.

There are two demands before me One demand is from Mrs Sahi who says that one of the MLA's has been shot dead. There is a demand from other Members.

(*Interruptions*)

MR. SPEAKER: I would request both the sides to please let us continue with the question hour. In the zero hour, you can discuss it. Moreover, now it is agreed by the Government to discuss this Bofors issue tomorrow itself.

(*Interruptions*)

SHRI BASU DEB ACHARIA: No, no, unless that note is available. (*Interruptions*) The Foreign Minister must tender his resignation. (*Interruptions*)

[*Translation*]

SHRIMATI KRISHNA SAHI: First of all, you may please direct the Home Minister to make a statement... (*Interruptions*)

MR. SPEAKER: Kindly sit down.

(Interruptions)

MR. SPEAKER: The rule says that when I am on my legs, all of you should sit down and whatever I speak, you should listen to it. You can raise the issue of Bofors during Zero Hour and get the response from the Government.

(Interruptions)

[*English*]

SHRI LAK K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, for the last several days, this country as well as this Parliament has been convulsed by reports that the Government has been trying to scuttle the Bofors investigation. On that, it was agreed that we will discuss them thoroughly in the House on the 1st and perhaps in the other House on the 2nd. But meanwhile what has happened yesterday is shocking beyond measure. In the statement made by the External Affairs Minister in this House, he confessed here in the House itself that he has handed over a written note given to him by a lawyer. He did not mention the name.

It is this that has caused the present reaction in the House. The manner in which all sections of the House stood up to protest, it is imperative for the Government to come out immediately and make amends for what the External Affairs Minister has done.

Now, therefore, the two things should not be linked up together. That stands by itself and the mere fact that something is done about what the External Affairs Minister has confessed would not be sufficient to silence our interest in seeing that the investigations are pursued in a proper manner. That can be discussed tomorrow or the day after. Today, I think, even before anything else is taken up, if the Government makes a statement in respect of the External Affairs Minister's statement yesterday, that would

perhaps make it possible for the proceedings to go on properly. *(Interruptions)*

I would first like that the Government must take the House into confidence about the murder of Mr. Sahi. *(Interruptions)*

[*Translation*]

SHRIMATI KRISHNA SAHI: At first, the Home Minister should make a statement on this issue and intervene in it... *(Interruptions)*

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, this is a different issue altogether... *(Interruptions)*

[*English*]

SHRI BASU DEB ACHARIA: We will listen to you when this matter will be over.

[*Translation*]

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, I am not talking about the Bofors issue. In Bihar, democracy is being jeopardized and it is being killed. The Bihar Government got him murdered. When Shri, Hemant Sahi won the Assembly election, the Chief Minister said that the second Abhimanyu had born in Vaishali and he should be slain like the Abhimanyu of the Mahabharata and ultimately he was killed... *(Interruptions)*... My demand is that for this... *(Interruptions)*

SHRIMATI RITA VERMA (Dhanbad): The Chief Minister of Bihar used to say in clear terms that he would not let the winner candidates belonging to other parties reach Delhi and the Legislative Assembly. This is a planned conspiracy... *(Interruptions)*

SHRIMATI KRISHNA SAHI: Ours is a democratic set up and this act of his is like murdering democracy... *(Interruptions)*

SHRIMATI RITA VERMA: Mr. Speaker, Sir, a conspiracy is being hatched to elimi-

nate political criticism and opposition. Similarly, during the general elections to Lok Sabha one of the candidates Shri Ishwar Chander was murdered there. We were threatened that if we win elections we would not be allowed to safely reach Delhi. They threatened that if their opponent won they would be thrown in the Bay of Bengal. This matter regarding Bihar is important... (*Interruptions*)

SHRIMATI KRISHNA SAHI: This issue is related to Bihar. A discussion is required on it. Through you, I would like to tell the Government ... (*Interruptions*)... This is a case in which an M. L. A. has been killed in the Government officer in which he was called. I regret to say that we will not get justice there. He should resign at his own. In this way, he will get anyone killed... (*Interruptions*). This is a question of an M. L. As lite. He was murdered in a Government office... (*Interruptions*)

SHRIMATI RITA VERMA: Both Bihar and Bofors should be discussed here... (*Interruptions*)

[*English*]

SHRI SRIKANTA JENA: Sir, we are also equally interested in the Bihar issue to be disussed. But let the Government first say something about the Bofors issue. Let the Bofors issue be settled first and then, we will discuss the Bihar issue. (*Interruptions*)

[*Translation*]

SHRIMATI KRISHNA SAHI: At first, the Home Minister should make a statement on this, then there should be a discussion on it and then only Bofors should be discussed.

(*Interruptions*)

SHRIMATI RITA VERMA: Nobody's life is safe there. In this way, all of us be liquidated. When the Chief Minister says that he will not let anyone reach Delhi, then what is

the security of anyone's life there? (*Interruptions*)

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, at first you arrange a discussion on it... (*Interruptions*)

[*English*]

SHRI SRIKANTA JENA: The issue which was raised by the Leader of the Opposition was the Bofors issue. Government must follow it up immediately and make a statement on it. Then, if the Congress bench is interested to discuss the Bihar issue, we can do so as we are also equally interested in discussing the Bihar issue. But let the Bofors issue be taken up first. (*Interruptions*)

MR. SPEAKER: You are a whip in the House. When I am standing, you are expected to sit down.

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, in Bihar as many as 9000 persons have so far been killed and inspite of that the Janata Dal is supporting the Laloo Prasad Government.

MR. SPEAKER: Mr. Joshi, kindly sit down.

(*Interruptions*)

[*English*]

MR. SPEAKER: I think both the issues can be discussed. Before I complete my sentence, please do not get up.

SHRI ATAL BIHARI VAJPAYEE: We are in agreement with you, Sir. (*Interruptions*)

MR. SPEAKER: Thank you. Both issues can be discussed immediately after the Question Hour is over. We will first take up Bofors issue. I think we can finish it within a short time and then we can go to the Bihar

issue. And Bihar issue can be discussed extensively.

(Interruptions)

SHRI RAM VILAS PASWAN: Bofors issue should be taken up first, Sir. *(Interruptions)*

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Sir, Shrimati Krishna Sahi came to me and informed about the whole thing. As soon as I got this information, I have been trying to get in touch with the Chief Minister. For the last one hour I am trying my best but I could not contact him. I require information from the State Government before we are able to discuss the matter.

MR. SPEAKER: I will allow the discussion on the matter. The reply will be given by the hon. Home Minister after he gets the information.

SHRI BASU DEB ACHARIA: Sir, what about that note?

SHRI RAM VILAS PASWAN: What is their view about Bofors? Let him clarify that also...*(Interruptions)*

MR. SPEAKER: If you heard me properly, you would have been satisfied.

[Translation]

SHRI RAM VILAS PASWAN: You have rightly said.

(Interruptions)

MR. SPEAKER: You are not even letting me complete my sentence. I am telling you that the question hour is your own hour in which you put questions and get replies thereof. Kindly let it be completed. As soon as the question hour ends, you can raise Bofors issue and after this you can raise another, issue. *(Interruptions)*

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, the Home Minister made a statement in connection with Bihar, but why did he not make any statement in connection with Bofors... *(Interruptions)*

MR. SPEAKER: He is going to say that...*(Interruptions)*

[English]

SHRI BASU DEB ACHARIA: Sir, there is no Minister to give a clarification about that note.

SHRI SOMNATH CHATTERJEE: The House is agitated over the functioning of the Government...*(Interruptions)*

MR. SPEAKER: I will allow you immediately after the Question Hour. Can you not wait just for 45 minutes?

Question No. 470 please.

ORAL ANSWERS TO QUESTIONS

[Translation]

Rake Facility for Supply of Foodgrains

*470. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) the stations where facility to supply foodgrains in hilly districts of Uttar Pradesh through rake and piecemeal has been provided;

(b) whether the facility provided to Kotwara railway station has been withdrawn resulting in the shortage/crisis of rationed foodgrains in the areas;

(c) if so, the reasons therefor;